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\* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(CRL) 2199/2021, CRL.M.A. 16457/2023, CRL.M.A. 9971/2023 P.S. GAHLAUT

.....Petitioner

Through: Mr.Ajay Burman, Sr. Advocate with

Mr. Alok Kumar, Ms. Somya Yadava,

Mr.Kunal Arora, Advocates.

versus

UNION OF INDIA & ORS.

....Respondent

Through: None.

**CORAM:** 

HON'BLE MR. JUSTICE ANOOP KUMAR MENDIRATTA

ORDER 26.09.2024

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At request of learned counsel for petitioner, list on 18.11.2024 at 3.30 PM.

ANOOP KUMAR MENDIRATTA, J

SEPTEMBER 26, 2024/VLD